

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :-14th August, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	BA 882/2020	Jaffar Ali Khan V/s Deonar P.S		order	
2	BA 894/2020	Sandip Krishna Balu V/s Pant Nagar P.s		order	
3	Po.SP. 463/2017	Cuff Parade Police Station v/s Rahulkumar Nirash Raut		say	
4	R.A 465/2020	Shivajii Nagar P.S V/s Afasar Makbul Ahmad Kureshi		say	
5	B A 891/2020	RCF P.S v/s Sayyed Ahmed Ishar Khan		say	
6	BA 895/2020	Faizal Younis Khan v/s Ghatkopar P.S		say	
7	BA 904/2020	VikramSingh Chavan v/s Matunga P.S		Say	

Sd/-

Sheristedar, CR No. 29.